

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 371**

TO BE ANSWERED ON THE 19TH JULY, 2022/ASHADHA 28, 1944 (SAKA)

RENAMING OF CITIES

371. SHRIMATI SAJDA AHMED:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details and the number of proposals received by the Ministry of Home Affairs for getting approval of the change of city's name across the country, State-wise;

(b) whether the Government has revamped the guidelines for changing the names of the heritage places and if so, the details thereof;

(c) whether the Government has received any proposal for changing the name of the State of West Bengal;

(d) if so, the details thereof; and

(e) the number of cities which have been accorded approval to change their name during the last five years in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e) State-wise details of proposals received and 'NOC' given by the Ministry of Home Affairs (MHA) during the last five years, for changing the name of cities across the country are at 'Annexure'. MHA has no such guidelines for change of names of heritage places. A proposal has been received from the Government of West Bengal for renaming the State as "Bangla" in all three languages i.e. Bengali, English and Hindi.

DETAILS OF PROPOSALS RECEIVED AND NOCs ISSUED DURING LAST FIVE YEARS FOR CHANGING THE NAME OF CITIES

State/UTs	Year	Old Name	Changed Name	NOC Date
Andhra Pradesh	2017	CITY "RAJAHMUNDRY"	"RAJAMAHENDRAVARAM"	03.08.2017
Jharkhand	2018	TOWN "NAGAR UNTARI"	'SHRI BANSHIDHAR NAGAR"	29.08.2018
Madhya Pradesh	2018	NAGAR PANCHAYAT TOWN "BIRSHINGPUR PALI"	"MAA BIRASINI DHAM	28.09.2018
	2021	"HOSHANGABAD NAGAR"	"NARMADAPURAM"	05.11.2021
		CITY "BABAI"	"MAKHAN NAGAR"	05.11.2021
Punjab	2022	"SHRI HARGOBINDPUR CITY"	"SHRI HARGOBINDPUR SAHIB"	12.05.2022
Uttar Pradesh	2018	"ALLAHABAD"	"PRAYAGRAJ"	15.12.2018

In addition to the above, a proposal for changing the name of "NASRULLAGANJ NAGAR" as "BHAIROONDA" has been received in the Ministry of Home Affairs on 25.04.2022 from Government of Madhya Pradesh.